Sl. No.	Year	Funds allocated	Funds released
		(amount in ₹ Lakh)	(amount in ₹ Lakh)
1.	2016-17	36500.00	34224.76
2.	2017-18	34500.00	34500.00
3.	2018-19	35000.00	32344.29

- (c) The Government of India along with Government of Gujarat has launched a project titled "Asiatic Lion Conservation Project‰ with a total budget of ₹ 97.85 crores and being implemented by Gujarat Forest Department. Scientific management, specially focusing on Veterinary care is a part of the project and would be done with involvement of multi-sectoral agencies. Salient features of these are broadly as follows:
- Veterinary care: Developing a Rescue centre, Tranquilizer gun, Ambulances, Veterinary care facilities and Medicines, Disease profiling, Vaccination of livestock along with control of domestic dogs and cats.
- ii. Conduction of regular scientific research to assess the prevalence of important pathogens/diseases (Rabies, Canine-distemper virus, Canine parvovirus, Feline immunodeficiency virus, Feline leukemia virus and Protozoan diseases like Trypanosomosis, Babesiosis), if any, among free-ranging lions, co-predators and associated domestic dogs and cats at Greater Gir Region.

There are no plans for opening up modern diagnostic facilities for Elephants.

Deaths of fishes in rivers

1609. SHRIT. RATHINAVEL: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that pollution control boards across the country enquired about the dead fishes in rivers;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that the cause of deaths of fishes was the release of untreated sewage which resulted in the depletion of oxygen levels in the river; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) to (d) Central Pollution Control

Board(CPCB) has informed that some complaints referring to killing of fishes come to the notice of CPCB for which specific investigations were conducted by its team of experts. During its investigation it was found that the death of fishes occurred due to reduced Dissolved Oxygen, discharge of molasses and low amount of pesticide used by miscreants for fish catching.

It is the responsibility of State Governments/concerned local bodies to ensure proper treatment and disposal of sewage generated so that the untreated sewage is not discharged in rivers and other water bodies, thereby polluting them. This Ministry has been supplementing the efforts of the State Governments in abatement of pollution in identified stretches of various rivers under the National River Conservation Plan (NRCP), on cost sharing basis between the Central and State Governments.

To ensure proper treatment of municipal wastewater before discharge into the rivers, CPCB has issued directions under Section 18 1(b) of the Water (Prevention and Control of Pollution) Act, 1974 to all the State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) in the country for setting up of STPs in their respective States. CPCB also issued directions in October, 2015 to municipal authorities of 184 towns (66 metropolitan cities and State capitals + towns along river Ganga) under Section 5 of the Environment (Protection) Act, 1986 to ensure proper treatment and disposal of sewage generated for abatement of pollution of rivers.

Further, to control discharge of industrial effluents, CPCB and respective SPCBs/PCCs monitor industries with respect to effluent discharge standards and take action for non-compliance under the Water (Prevention and Control of Pollution) Act, 1974 and the Environment (Protection) Act, 1986. To improve the monitoring of compliance, directions have been issued by CPCB to specific industries to install online 24x7 effluent monitoring systems. Steps have also been taken by CPCB to promote low waste concept in grossly water polluting industries, particularly those located on the river banks.

Statistical data of forestry sector

1610. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether statistical data relating to forestry sector is not available;
- (b) if so, details thereof and the reasons therefor;
- (c) whether there is any proposal to create a database to have an updated knowledge of forestry wealth;